

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-BA-87/2020

Micheal Okafor

...Applicant.

Vs

State of Goa and anr.

...Respondents.

Shri K. Poulekar, Advocate for the Applicant.

Coram:- DAMA SESHADRI NAIDU, J.

Date:1st December 2020.

P.C.

The learned Advocate undertakes to serve notice on the office of the learned Advocate General.

2. Post the mater on 8.12.2020.

DAMA SESHADRI NAIDU, J.

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